Annexure-6 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Name of the corporate debtor: M/s. Gupta Power Infrastructure Limited; Date of commencement of CIRP: 26.09.2025 (order received on 27.09.2025)

NCLT order C. P. (LB) No. 37 (KB)/2024 dated 26.09.2025 (order received on 27.09.2025)

List of creditors as on: 28.10.2025

List of Employees													
		·	Details of	claim received		Details of claim admitted							
SI. No.	Name of authorised representative, if any	Name of employee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable		Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1													
2						NIL							
3	1												
4													